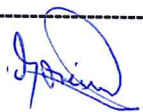


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 121/BB/ 2017	-	For compli-ance of office objections raised by registry	Rule-4 of IB	L&T Finance Ltd. Vs Dithi Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	HSA Associates	Petitioners	

Counsel for petitioner is present. He has filed a memo for extension of time for comply the objections. Time extended till 30.11.2017.

Hence, list it on 30.11.2017.


MEMBER (J)


MEMBER (T)